

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

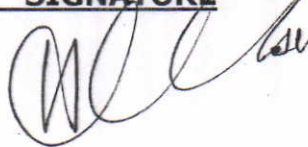

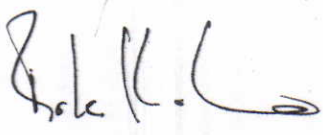
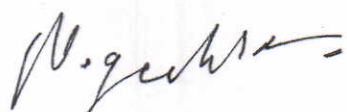
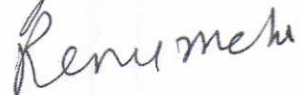
C. P. NO. 97(ND)2006
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016**

NAME OF THE COMPANY: M/s. Nagesh Hosiery Exports Pvt. Ltd. & Ors.

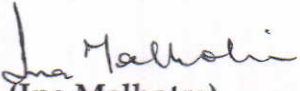
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	H.K. DHARWAL (Adv)		Respondent no. 3	
2.	KRISHNA KUMAR DEEPIKA		} Petitioner	
3.	RAKESH MEHRA		Respondent no 4	
4	Nagesh Kumar		Petitioner	
5.	Renu Mehra		Petitioners	

ORDER

Both parties pray for an adjournment. At their request, the matter is adjourned to 19.10.2016.

2. Parties to be present in person on the next date of hearing in terms of the previous directions.


(Ina Malhotra)
Member Judicial